## Shivaraman Committee

\*410. Shri S. M. Banerjee: Will the Minister of Planning be pleased to state:

- (a) whether recommendations of the Shivaraman Committee on drought affected and scarcity conditions in some parts of the country have been accepted and implemented; and
- (b) if so, what are those recommendations which have been accepted?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The reports of the team appointed by the Planning Commission to report on scarcity conditions in Bihar, Orissa, Uttar Pradesh, and Madhya Pradesh have been forwarded to the State Governments concerned These reports contain two sets of recommendations which are summarised in a statement laid on the Table of the House. [See Appendix III, annexure Action has been taken No. 51. recommendations which entailed additional financial assistance fron Central Government Otrer recommendations concern measures to be taken mainly by the Agricul ture Departments and Extension Agencies in the States.

## Hungarian Leaders' Trial

- \*411. Shri V. C. Shukia: Will the Prime Minister be pleased to state:
- (a) whether the International Commission of Jurists have approached the Prime Minister in connection with trials of Leaders of Hungarian revolt of 1956; and
  - (b) if so, the action taken thereon?

The Parliamentary Secretary to the Minister of External Affairs (Shri . Sadath Ali Khan): (a) Yes; communications were received from the International Commission of Jurists on the Hungarian trials.

(b) The Government of India's views on the events in Hungary had been repeatedly stated both in the

United Nations and in this House. In the circumstances, any separate action on the request of the International Commission of Jurists was not considered necessary.

## Indo-Japanese Joint Beneficiary Scheme

- \*412. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether it is a fact that an Indo-Japanese Joint Beneficiary Scheme has been prepared for the development of the Visakhapatnam port and its hinterland;
- (b) whether it is also a fact that the scheme will be financed from the U.S. President's Fund for Asian Economic Development; and
  - (c) the nature of that scheme?

The Minister of Commerce (Shri Kanungo): (a) to (c). Negotiations are in progress with the Japanese for joint development of one or two projects with financial assistance from the U.S. President's Asian Economic Development Fund. A team of Japanese experts has visited the Indian Ports and the mining areas feeding them and has submitted its report which is presently under consideration.

## चाय का निर्पात

- \*४१३. भी मोहन स्वरूप क्या वाणिज्य तथा उद्योग मत्री यह अताने की कृपा करेंगे कि :
- (क) क्या दिसम्बर, १६४७ में चाय के निर्यात मूल्य में कोई परिवर्तन किया गया था ;
- (ख) यदि हां, तो उसका विवरण क्या है ; भौर
- (ग) क्या चाय के निर्यात-शुल्क में भी कोई परिवर्तन हुआ है ?